

## (iii) Need for Uniform Industrialisation in Uttar Pradesh

**SHRI SURENDRA BIKRAM** (Shahjahanpur): Mr. Speaker, Sir, I rise to mention under Rule 377 this matter of urgent public importance, the industrialisation of Shahjahanpur in Uttar Pradesh.

Shahjahanpur is one of the most backward districts of Uttar Pradesh with a large population but due to its backwardness this district is in serious grip of poverty, unemployment, beggary and lack of facilities like medical, water, housing, schooling etc. This district has played a vital role in the freedom movement of the country and martyrs named Ashfaquillah Khan, Pt. Ram Prasad Bismil, Shri Roshan Singh belonged to this unfortunate district. In spite of all this, this district has not been given any importance while development plans were made. There is a great need that the Central Government should give special attention towards Shahjahanpur and allot at least one big Central public sector project to help in making this district industrialised. I would also request the Minister for Industries, Mr. George Fernandes, to kindly see that instead of allotting public sector projects to already industrialised places in U.P. like Ghaziabad, Sikandrabad, Meerut, Kanpur, Lucknow, Allahabad, Naini, Rae Bareilly, consideration be now given to places like Shahjahanpur, Hardoi, Pilibhit, Budaun, Jaunpur etc. so that industrialisation is on an uniform basis and development disparities are reduced.

## (iv) Arjuna Awards given by All India Council of Sports

**SHRI SAUGATA ROY** (Barrackpore): Mr. Speaker, Sir, the recent Arjuna awards by the All India Council of Sports have caused great resentment among the sporting circles of the country. While very deserving sportsmen like G. Viswanath and Tamil Selvan got the prize, few could explain the award of the prize to a

certain woman golfer and a woman hockey player. Both these games are played by a very small anglicised elite in the country. The former has not represented India in any international competition, while the latter played for India in women's International hockey in which India came last. It has been learnt that their family connections to important personalities were mainly responsible for their awards. This is doubly regrettable since star players like Indu Puri, India's women's table tennis captain, sprinter Gyanesharan, Asian Games gold winner and Sudhir Karmarkar India's international soccer player were left out of the honour.

Now to cap it all, a women's hockey team is being sent to Vancouver by the Chairman, AICS at a fantastic cost of Rs. six lakhs to participate in world women's hockey.

13.00 hrs.

(v) Address delivered by the Governor of Bihar to the Joint Session of the Bihar Legislature on the 19th March 1979

**SHRI K. LAKKAPPA** (Tumkur): Sir, under rule 377, I wish to raise the following matter:

Constitution difficulties were created by the reported omission by the Governor of Bihar from the prepared Address, when he addressed the Joint Session of the Bihar legislature on March 19, 1979.

The Address was prepared by the State Government and approved by the Bihar Cabinet. It is reported that the Governor, while reading the Address which was in Sanskritized Hindi, found difficulties and omitted certain portions in it. It is further reported that the Governor, after reading through one-third of the Address, read out the first few lines only of each subject in the rest of the Address. In this process, certain important policy issues relating to total prohibition, industries etc. were omitted.